

0.A./383/90

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CORAM : Hon'ble Mr. J.N. Murthy .. Judicial Member

Hon'ble Mr. M.M. Singh .. Administrative Member

27.8.1990

Heard, Mr. P.K. Handa, learned advocate for the petitioner. There is no cause of action for filing this petition, hence, return to present it at a proper time.

M.M. Singh

(M M Singh)
Administrative Member

J.N. Murthy

(J N Murthy)
Judicial Member

*Mogera